

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 131 OF 2016 & IA NOS. 292 OF 2016 &
IA NOS. 434 & 1371 OF 2018**

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**APPEAL NO. 132 OF 2016 & IA NOS. 295 OF 2016 &
IA NOS. 109 & 225 OF 2017 & IA NOS. 437 & 1373 OF 2018**

&

**APPEAL NO. 133 OF 2016 & IA NOS. 298 OF 2016 &
IA NOS. 436 & 1372 OF 2018**

Dated: 26th July, 2019

**APPEAL NO. 131 OF 2016 & IA NOS. 292 OF 2016 &
IA NOS. 434 & 1371 OF 2018**

In the matter of :

**GAIL (India) Ltd.
Vs.**

.... Appellant(s)

Sravanthi Energy Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Yoginer Handoo

Counsel for the Respondent(s)

:

Ms. Sumiti Yadava
Mr. Abhishek Prakash for R-1

Mr. Prasahnt Bezboruah for PNGRB

**APPEAL NO. 132 OF 2016 & IA NOS. 295 OF 2016 &
IA NOS. 109 & 225 OF 2017 & IA NOS. 437 & 1373 OF 2018**

**GAIL (India) Ltd.
Vs.**

.... Appellant(s)

Gama Infraprop Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Yoginer Handoo

Counsel for the Respondent(s)

:

Counsel for the Appellant(s)
Mr. Yoginer Handoo

Counsel for the Respondent(s) : Ms. Sumiti Yadava
Mr. Abhishek Prakash for R.1

Mr. Prasahnt Bezboruah for PNGRB

APPEAL NO. 133 OF 2016 & IA NOS. 298 OF 2016 & IA NOS. 436 & 1372 OF 2018

GAIL (India) Ltd. Appellant(s)
Vs.
Beta Infratech Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Yoginer Handoo

Counsel for the Respondent(s) : Ms. Sumiti Yadava
Mr. AbhishekPrakash for R-1

Mr. Prasahnt Bezboruah for PNGRB

ORDER

As agreed by the parties, list these batches of appeals on
25.10.2019.

(B.N. Talukdar)
Technical Member (P&NG)
Bn/kt

(Justice Manjula Chellur)
Chairperson